

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 418
Appeal No. 205/252/ND/2017

IN THE MATTER OF:

Sai Computers Pvt. Ltd.

...

Applicant

V/s

ROC

...

Respondent

Order under Section 252(3).

Order delivered on 02.12.2022

Coram:

MR. P.S.N. PRASAD

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Amit Goel, Adv.

For Income Tax Dept. : Mr. Ruchir Bhatia SSC, Mr. Shlok Chandra JSC,
Ms. Manise Jain & Mr. Keshav Garg Advocates

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
09.01.2023.



Vishal Rana
Court Officer
Court-IV